

GOVERNMENT OF INDIA

MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

STARRED QUESTION NO *90

TO BE ANSWERED ON MARCH 2, 2016

WASTE MANAGEMENT

No. *90 SHRI KONDA VISHWESHWAR REDDY:

SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether management of sewerage, solid waste and garbage is becoming the major issue of concern in the urban areas in the country and if so, the details thereof and the reasons therefor;

(b) whether the Government has prescribed any mechanism to the States for the collection, transportation, processing, treatment and disposal of solid waste, garbage and sewerage in a scientific and hygienic manner and if so, the details thereof and if not, the reasons therefor;

(c) the details of proposals received, cleared and pending during the last three years and the current year for handling the above issues, State-wise and city-wise along with the reasons for pendency and the time by which pending proposals are likely to be cleared; and

(d) the details of funds sanctioned during the above period, city, year and State-wise?

ANSWER

THE MINISTER OF URBAN DEVELOPMENT

(SHRI M. VENKAIAH NAIDU)

(a) to (d) : A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 90 FOR 02.03.2016 REGARDING WASTE MANAGEMENT

(a): Yes, Madam. As per Report of the Task Force on Waste to Energy published by NITI Aayog (erstwhile Planning Commission) in May 2014, only 68% of the total waste generated per day is currently collected of which, 19% is treated by Municipal Authorities.

Further, Central Pollution Control Board (CPCB) has assessed in year 2009 that only 30.72% of generated sewerage is treated in urban areas of our country.

(b) : Yes. Government of India is implementing "Swachh Bharat Mission" (SBM) since 2nd October, 2014 with the target to make the country clean by 2nd October, 2019. The Mission covers all 4041 statutory cities as per 2011 census. One of the admissible components under SBM is Solid Waste Management including collection, transportation, processing, treatment and disposal of solid waste with Central support up to 20% of the project cost in the form of Viability Gap Funding (VGF)/Grant. The remaining funds have to be generated through State Government/ULB contribution/private sector participation.

Also, Government of India has launched "Atal Mission for Rejuvenation and Urban Transformation (AMRUT)" on 25th June, 2015 for all the cities with population of 1 lakh and above. Sewage management is one of the admissible components under the Mission. Under the aforesaid Missions, the State Government may set up new sewage treatment plants as per their requirement.

(c) & (d): The details of the total no. of Mission cities in each State, funds allocated & released towards Solid Waste Management and sanitation component for various States during 2014-15 & 2015-16 under SBM are mentioned at Annexure-I. Similarly, the funds allocated and released to the states under AMRUT scheme is placed at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (D) OF LOK SABHA
STARRED QUESTION NO. *90 FOR ANSWER ON 02.03.2016
REGARDING "WASTE MANAGEMENT"

ANNEXURE-I

Details of no. of Mission Cities, State-wise Central allocation and releases under SBM

Sl. No.	Name of the State	No of Cities covered during the Mission Period	Total Central Assistance to State/ UT during the Mission Period (Rs. Cr)	Total Central release to the States during 2014-15 (Rs. Cr)		Total Central release to the States during 2015-16 (Rs. Cr)	
				Sanitation	SWM	Sanitation	SWM
1	Andaman & Nicobar Islands	1	2.50	0.00	0.00	0.06	0.06
2	Andhra Pradesh	72	308.54	13.76	21.02	30.00	0.00
3	Arunachal Pradesh	26	8.70	1.30	6.84	1.21	0.00
4	Assam	88	92.11	0.20	0.00	0.00	0.00
5	Bihar	139	259.96	8.14	24.66	0.00	0.00
6	Chandigarh	1	22.24	0.00	0.00	0.50	0.98
7	Chhattisgarh	168	131.53	26.78	0.00	16.90	0.00
8	Dadra & Nagar Haveli	1	2.27	0.00	0.00	0.00	0.00
9	Daman & Diu	2	1.57	0.00	0.00	0.00	0.00
10	Delhi	3	263.68	2.26	4.38	27.97	58.73
11	Goa	14	9.29	1.06	1.70	0.64	0.00
12	Gujarat	195	536.22	51.96	0.00	29.32	0.00
13	Haryana	80	181.80	3.01	12.57	11.65	0.00
14	Himachal Pradesh	56	18.26	3.02	3.00	0.00	0.00
15	Jammu & Kashmir	86	81.59	1.93	10.90	0.00	0.00
16	Jharkhand	40	122.68	3.95	9.33	15.17	0.00
17	Karnataka	220	512.52	69.57	0.00	30.86	0.00
18	Kerala	59	121.35	16.68	0.00	14.99	0.00
19	Madhya Pradesh	364	434.01	18.58	0.00	58.51	52.93
20	Maharashtra	256	1081.84	117.39	0.00	44.60	0.00
21	Manipur	28	17.67	0.14	9.61	1.65	0.00
22	Meghalaya	10	10.43	0.54	2.98	0.00	0.00
23	Mizoram	23	15.87	0.30	8.21	1.00	0.00
24	Nagaland	19	14.03	2.47	6.68	1.34	0.00
25	Odisha	107	138.05	1.23	0.00	21.94	0.00
26	Puducherry	6	17.30	0.70	1.00	0.00	0.00
27	Punjab	143	220.97	13.00	23.00	15.00	0.00
28	Rajasthan	185	363.46	19.16	33.65	41.75	0.00

29	Sikkim	8	4.10	0.17	2.52	0.00	0.00
30	Tamil Nadu	721	689.87	6.49	13.13	0.00	83.39
31	Telangana	53	223.43	9.95	15.22	29.15	0.00
32	Tripura	16	18.62	0.00	0.00	0.00	0.00
33	Uttar Pradesh	648	940.91	37.28	37.56	82.23	0.00
34	Uttarakhand	74	69.08	0.51	5.00	1.00	0.00
35	West Bengal	129	487.79	21.12	34.54	53.52	0.00
Total		4041	7424.22	452.64	287.50	530.96	196.09

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ANNEXURE-II

Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

Central Assistance released under the Mission up to 29.2.2016

(Rs. in crore)

Sl. No.	States/UTs	Total size of SAAP	Committed Central Assistance	Amount released as 1st installment @20% of approved CA
1	Rajasthan	919.00	459.50	91.90
2	Gujarat	1204.42	564.30	112.86
3	Andhra Pradesh	662.86	300.41	60.08
4	Jharkhand	313.36	137.95	27.59
5	Odisha	461.3	228.14	45.63
6	Madhya Pradesh	1655.81	672.03	134.41
7	Mizoram	73.00	36.50	7.3
8	Tamil Nadu	3249.23	1372.41	274.48
9	Kerala	587.48	287.98	57.6
10	Telangana	415.51	204.25	40.85
11	Chhattisgarh	573.4	276.47	55.29
12	West Bengal	1104.86	552.43	110.49
13	Haryana	438.02	219.01	43.8
14	Maharashtra	1989.41	914.92	182.98
15	Bihar	664.2	332.1	66.42
16	Himachal Pradesh	158.82	79.41	15.88
17	Uttar Pradesh	3287.27	1409.07	281.81
18	Karnataka	1258.54	592.29	118.46
19	Punjab	709.66	318.86	63.77
20	Uttarakhand	269.93	133.68	26.74
	Total	19996.08	9091.71	1818.34